

BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

THIRD REPORT

(Presented on 20.3.1990)

The Business Advisory Committee held a sitting on Tuesday, the 20th March, 1990.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

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| (1) General discussion on the General Budget for 1990-91. | | 14 hours |
| (2) Submission of the Demands for Grants on Account (General) for 1990-91. | | (To be concluded on 28th March, 1990 so that necessary messages regarding Appropriation Bills could be transmitted to Rajya Sabha on 28th March to consider and return the Bills on 29th March, 1990.) |
| (3) Discussion and voting on the Supplementary Demands for Grants (General) for 1989-90. | | |

3. The Committee also recommend that discussion under Rule 193 regarding the accident to the Indian Airlines Airbus A-320 aircraft at Bangalore and matters connected therewith may be postponed to 6 P.M. on Thursday, the 29th March, 1990.

4. The Committee further recommend that discussion under Rule 193 on the statement made, on behalf of Minister of Home Affairs, by the Minister of Parliamentary Affairs in the House on Tuesday, the 20th March, 1990 regarding the incident which took place on 17th March, 1990 in the Nizamuddin area of New Delhi, may be held at 4 P.M. on Thursday, the 22nd March, 1990.

5. The Committee also recommend that in order to make available more time for disposal of urgent Government and other business, House may sit during Lunch hour and upto 7 P.M., if necessary, from 21st March, 1990 till the passage of the Finance Bill, 1990.

NEW DELHI;
March 20, 1990
Phalgun 29, 1911 (Saka)

RABI RAY
Chairman,
Business Advisory Committee.